

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 5
(CAA)-35(PB)/2019

IN THE MATTER OF:

Future Consultants Pvt. Ltd. & Ors.
And Ultra Consultants Pvt. Ltd.

.....

Petitioner

SECTION : UNDER SECTION 230-232

Order delivered on 08.03.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the petitioner : Mr. Ajay Garg, Mr. Mahesh Sharma, Advocates

ORDER

Arguments heard. Order reserved.



(M. M. KUMAR)
PRESIDENT



(S. K. MOHAPATRA)
MEMBER (TECHNICAL)